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Title : Statement regarding the status of implementation of recommendations contained in the 88th Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2005-06) of the Ministry of Civil Aviation.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I am making this statement on the status of implementation of recommendations contained in the 88th Report of the Department Related Parliamentary Standing Committee on Transport, Tourism and Culture in pursuance of the directions issued by hon. Speaker, Lok Sabha vide Parliamentary Bulletin-Part II, dated September 1st, 2004 under the provisions of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha.

The Eighty-Eight Report on the Department Related Parliamentary Standing Committee on Transport, Tourism and Culture was presented to the Rajya Sabha on 29th April, 2005 and laid in the Lok Sabha on 29th April, 2005. The report contains 30 recommendations/para(s). These recommendations of the Committee have been examined carefully in the Ministry of Civil Aviation. Action Taken Replies on various recommendations have already been sent to Rajya Sabha Secretariat on 30.09.2005. The majority of the recommendations have been accepted by the Government and action has already been taken/initiated. A Statement indicating the action taken/status of all the recommendations contained in the Standing Committee Report is annexed [\[m17\]](#).

*Laid on the Table and also placed in Library. See No. LT 3509/05